

**THE GAUHATI HIGH COURT AT GUWAHATI**  
*(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)*

**NOTIFICATION**

*Dated Guwahati the 28<sup>th</sup> July, 2020*

No.HC.VII-131/2018/2549/A. It is for information that the representations submitted by the following staff of Subordinate Courts of Assam for their transfer could not be considered on the grounds as mentioned below.

**(I)            Ground No. 1**  
**Non Completion of 3 (three) years in service**

1. Smt Sarada Chakraborty, Steno Grade-II, Office of the District and Sessions Judge, Kokrajhar
2. Shri Partha Pratim Dutta, Steno Grade-II, Office of the District and Sessions Judge, Sivasagar
3. Shri Utpal Narayan Deb, Steno Grade-II, Office of the Chief Judicial Magistrate, Sivasagar
4. Smt Jonali Baisya, Steno Grade-II, Office of the Chief Judicial Magistrate, Kamrup, Amingaon
5. Shri Subhankar Roy Karmakar, Steno Grade-II, Office of the Chief Judicial Magistrate, Sivasagar
6. Shri Ankur Jyoti Sarma, Steno Grade-III, Office of the Chief Judicial Magistrate, Nalbari
7. Shri Dipjyoti Das, LDA, Office of the Principal Judge, Family Court, Barpeta
8. Shri Bhaskar Jyoti Borgohain, LDA, Office of the District and Sessions Judge, Karimganj
9. Shri Anupal Sarma, LDA, Office of the District and Sessions Judge, Golaghat
10. Smti Nidarshana Patowary, LDA, Office of the District and Sessions Judge, Nagaon
11. Shri Mauchum Ramchary, LDA, Office of the District and Sessions Judge, Nagaon
12. Shri L. Chongloi, LDA, Office of the District and Sessions Judge, Nalbari
13. Smti Monashree Paul, LDA, Office of the District and Sessions Judge, Karbi Anglong, Diphu
14. Shri Himangshu Rajkhowa, LDA, Office of the Chief Judicial Magistrate, Karbi Anglong, Diphu
15. Shri Koushik Borgohain, LDA, Office of the District and Sessions Judge, Karbi Anglong, Diphu
16. Shri Kazi Ziaul Islam, LDA, Office of the District and Sessions Judge, Dima Hasao, Haflong
17. Shri Priyanka Prateem Lahkar, LDA, Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati
18. Shri Mridul Kalita, LDA, Office of the District and Sessions Judge, Karbi Anglong, Diphu
19. Shri Partha Boruah, Copyist, Office of the Chief Judicial Magistrate, Golaghat

20. Shri Gautam Nath, Copyist, Office of the Chief Judicial Magistrate, Sonitpur, Tezpur
21. Shri Jiten Borah, Copyist, Office of the District and Sessions Judge, Golaghat
22. Shri Monuj Bori, Copyist, Office of the District and Sessions Judge, Karbi Anglong, Diphu
23. Shri Dhaneswar Payeng, Computer Typist, Office of the District and Sessions Judge, Kokrajhar
24. Shri Gautam Dey, Computer Typist, Office of the District and Sessions Judge, Karimganj
25. Shri Rup Kumar Paul, Computer Typist, Office of the District and Sessions Judge, Kokrajhar
26. Smti Deepamoni Saikia, Computer Typist, Office of the Chief Judicial Magistrate, Jorhat
27. Shri Ratul Boruah, Computer Typist, Office of the District and Sessions Judge, Dhemaji

**(II) Ground No. 2**

**Where required vacancy against the post is not available.**

1. Shri Sanjay Bhattacharjee, Steno Grade-I, Office of the District and Sessions Judge, Bongagaon
2. Shri Biju Saikia, Steno Grade-I, Office of the District and Sessions Judge, Golaghat
3. Shri Manindra Mazumdar, Steno Grade-II, Office of the District and Sessions Judge, Dhubri
4. Shri Amit Ghosh, Steno Grade-III, Office of the District and Sessions Judge, Barpeta
5. Shri Pintu Ghosh, Steno Grade-III, Office of the Chief Judicial Magistrate, Barpeta
6. Smti Monjuri Biswas, Steno Grade-III, Office of the Chief Judicial Magistrate, Dibrugarh
7. Shri Nipan Kumar Das, Steno Grade-III, Office of the District and Sessions Judge, Nalbari
8. Shri Gopal Goswami, UDA, Office of the SDJM(M), Gohpur
9. Shri Nazrul Islam, UDA, Office of the District and Sessions Judge, Nalbari
10. Shri Badrul Islam, UDA, Office of the District and Sessions Judge, Dhubri
11. Shri Dilip Dutta, UDA, Office of the SDJM(M), Marghenta
12. Shri Dipankar Das, LDA, Office of the Munsiff, Bilasipara
13. Shri Manash Pratim Baruah, LDA, Office of the SDJM(M), Biswanath Chariali
14. Smti Junti Deka, LDA, Office of the SDJM(M), Biswanath Chariali
15. Shri Pankaj Majumdar, Copyist, Office of the SDJM(M), Bokakhat
16. Shri Shah Imranuzzaman, Copyist, Office of the SDJM(M), Bilasipara
17. Smti Manju Das, Copyist/Typist, Office of the District and Sessions Judge, Karimganj

18. Shri Bhaskar Mahanta, Computer Typist, Office of the Chief Judicial Magistrate, Tinsukia
19. Shri Arindom Roy, Typist, Office of the Labour Court, Dibrugarh
20. Shri Shon Talukdar, Process Server, Office of the Special Judge, Addl. CBI Court No.1, Assam, Guwahati
21. Shri Keshab Buragoham, Process Server, Office of the SDJM(M), Chapakhowa
22. Shri Rabi Das, Process Server, Office of the District and Sessions Judge, Darrang, Mangaldoi
23. Shri Bipul Kumar, Process Server, Office of the Munsiff, Bajali
24. Shri Md. Mafjal Ali, Peon, Office of the Chief Judicial Magistrate, Darrang, Mangaldoi
25. Shri Ajoy Kumar Das, Peon, Office of the SDJM(M), Hojai
26. Shri Lalit Rabha, Peon, Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati
27. Shri Jayanta Deka, Peon, Office of the Chief Judicial Magistrate, Hailakandi
28. Shri Daneswar Sahariah, Peon, Office of the Principal Judge, Family Court, No.1, Kamrup (M), Guwahati
29. Shri Bidyut Saikia, Peon, Office of the District and Sessions Judge, Golaghat
30. Shri Basistha Ram Nath, Chowkider, Office of the SDJM(M), Hatsingimari
31. Shri Bharat Thapa, Peon, Office of the District and Sessions Judge, Lakhimpur
32. Shri Biswajyoti Chetia, Driver, Office of the District and Sessions Judge, Nagaon
33. Shri Md. Mozibur Rahman Laskar, Driver, Office of the Member, MACT, Nagaon
34. Shri Manjur Ali, Driver, Office of the Principal Judge, Family Court, No.1, Kamrup (M), Guwahati
35. Shri Sanjeeb Das, Driver, Office of the Member, MACT, Tezpur
36. Shri Bakul Chandra Swargiary, Driver, Office of the District and Sessions Judge, Nagaon
37. Shri Lakshmi Kanta Singh, Driver, Office of the District and Sessions Judge, Nagaon
38. Shri Pranjal Kakati, Driver, Office of the MACT, No.3, Kamrup (M), Guwahati
39. Shri Arup Sonowal, Driver, Office of the Chief Judicial Magistrate, Udalguri

**(III) Ground No. 3**

**Where the concerned appointing authority has raised objection on the transfer of the staff to other districts, unless suitable replacement is made in their places or where ground shown is insufficient.**

1. Shri Khanindra Jit Konwar, Steno Grade-I, Office of the District and Sessions Judge, Karbi Anglong, Diphu

2. Shri Ashok Kumar Dutta, Steno Grade-I, Office of the District and Sessions Judge, Sivasagar
3. Shri Digbijoy Talukdar, Steno Grade-III, Office of the District and Sessions Judge, Morigaon
4. Shri Samsher Bahadur, Steno Grade-III, Office of the District and Sessions Judge, Hailakandi
5. Shri Mohammad Imran Khan, Steno Grade-III, Office of the District and Sessions Judge, Hailakandi
6. Shri Mohammad Ashraf Iqbal, Steno Grade-III, Office of the Chief Judicial Magistrate, Karimganj
7. Shri Mashhood Saifi, Steno Grade-III, Office of the District and Sessions Judge, Karimganj
8. Shri Kumar Gaurav, Steno Grade-III, Office of the District and Sessions Judge, Lakhimpur
9. Shri Ronjoy Bordoloi, LDA, Office of the SDJM(M), Bokakhat
10. Shri Jyotirmoy Medhi, LDA, Office of the Chief Judicial Magistrate, Nalbari
11. Smti Ujjala Kalita, Peon, Office of the District and Sessions Judge, Karimganj
12. Shri Budheswar Kalita, Peon, Office of the SDJM(M), Hojai

By Order,  
*Sd/ Gautam Baruah*  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-131/2018/ 2550-2555 /A.  
Copy to:-

Dated 28.07.2020

1. The District & Sessions Judge (All)
2. The Member, MACT (All)
3. The Presiding Officer, Family Court (All)
4. The Special Judge, CBI, Assam, Addl. Court No. 1,2, & 3, Chandmani, Guwahati.
5. The Chief Judicial Magistrate (All)
6. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.

  
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